

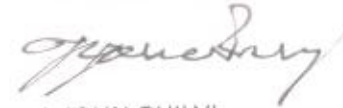
ANNEXURE - 6

Name of the corporate debtor: V R V TEXTILES LIMITED; Date of commencement of CIRP: 26/10/2021; List of creditors as on: 20/11/2021

List of Operational Creditors (Employee)

(Amount in ₹)

SL.No.	Name of authorised Representative if	Name of workman	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED				Amount of Contingent Claim	Amount of any mutual dues that may be	Amount of claim under verification	Amount of claim not admitted	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party	% of Voting in COC if any					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



J. JOHN OHILVI  
 IBBI/IPA-N00902/2019-20/12921  
 INTERIM RESOLUTION PROFESSIONAL  
 V R V TEXTILES LIMITED  
 (UNER CIRP PROCESS)